

Regarding plight of daily wage workers in Jammu and Kashmir

SHRI HASNAIN MASOODI (ANANTNAG): I would like to bring to the notice of Government the plight of more than 60 thousand Contractual workers, Contingent Paid Workers (CPW), HDF (Hospital Development Fund) workers, ad-hoc workers, CIC operators, Home Guards, Teachers of Tribal Seasons Schools, zonal coordinators under Samagra Shiksha and Contractual Lecturers Health Workers and Asha workers. They have been sweating hard for decades in various departments of Jammu and Kashmir. These workers are hired on need basis by Departments like; Jal Shakti, Power development, Health and Education, Rural Development and Panchayati Raj etc and are paid meagre wages. Their constant protests over the last several months have remained unheard. They are demanding regularization and an increase in their salaries in accordance with the Minimum Wages Act. The local response has been highly ineffective, where demands and well-being of our workers have not been heard. Therefore, I strongly urge upon the Government to address the grievances of the daily wage workers by fast-tracking their regularization by fixing a reasonable time frame for their regularization, absorbing them as permanent employees in the department and issuing orders for their wages as per Minimum Wages Act.